NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CA/154/252/HDB/2017			
NAME OF THE COMPANY	Nutrivet Health Private Limited			
NAME OF THE PETITIONER(S)	Nutrivet Health Private Limited			
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad			
UNDER SECTION	252			

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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		(5 (5)	1

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
THE PARTY RAMESH CHANDRA MISHRA			147
बेनना पंजीयक्री Registrar of Companies हैनरामद और प्रदेश और तेलंगाणा Nyderabad For Andbra Pradesh And Telangana			

Heard Shri N. Muneyya, Learned CS for the Applicant.

CA is disposed by separate orders.

Member (J

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